

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

25. IA 2708/2024 IN C.P. (IB)/961(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 20.06.2024**

**NAME OF THE PARTIES: - M/S Anshuman Developers Vs. Vistra Itcl
(India) Limited**

**IN THE MATTER OF
Vistra Itcl (India) Limited**

V/s

Rajesh Habitat Private Limited

Section: Sec 60(5) U/s 7 of Insolvency and Bankruptcy Code,2016.

ORDER

IA No. 2708/2024:- Adv. Sharad Bansal appeared for the Applicant. Adv. Karan Sangani appeared for the Respondent No. 1. Respondents are directed to file reply, if any, well before the next date of hearing. List the matter on **16.07.2024** for hearing.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

SUSHIL

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)